

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
CP-142/ND/2021
CA-405/2021

IN THE MATTER OF:

Bhavana Mahipal & Ors.

... **Applicant/Petitioner**

Versus

Pradeep Mahipal & Ors.

... **Respondent**

Under Section: 241 of Companies Act

Order delivered on 18.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Satya Prakash Sharan, Adv. Yash Prakash Sharan, Adv. Avishek Kumar

For the Respondent : Ms. Sanjana Saddy and Ms. Hima Bhardwaj, Advocates for Respondent No. 1 and 2, Adv. Rishi Singhal for R-3, Mr. Shubhash Gupta

ORDER

Due to paucity of time, the matter is re-notified to 29.03.2023.

Sd/-
COURT OFFICER